

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
(Legal Division)**

**Hearing Schedule for the month of January 2016 (Advance)**

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
5.1.2016 Tuesday At 10.30 A.M. Generation Tariff	1.	16/SM/2015	Suo-Moto	Difficulty encountered in implementation of Commission order dated 5.10.2015 in petition No. 310/MP/2014 regarding scheduling of unscheduled Surplus Power from the inter-State Generating Stations.
	2.	I.A. No.38/2015 in Petition nos. 173/TT/2013 & 111/TT/2015	EPTCL	Interlocutory application to bring on record additional documents in support of the petition filed for determination of tariff and capital cost.
	3.	277/GT/2014	NTPC	Petition for approval of Tariff of Vallur Thermal Power Project (3x500 MW ) for the period from 1.4.2014 to 31.03.2019
	4.	294/GT/2014	NTPC	Approval of Petition for determination of tariff of Simhadri Super Thermal Power Station, Stage-II (1000 MW) for the period from 01.04.2014 to 31.03.2019.
	5.	257/GT/2014	NTPC-Sail	Petition for approval of determination of tariff of Bhilai Expansion Power Plant (2x250 MW) for the period from 1.4.2014 to 31.03.2019.
	6.	224/GT/2015	DVC	Petition for determination of tariff for Raghunathpur Power Station Unit-I (600 MW) for the period 2014-19
	7.	253/GT/2014	NLC	Approval of Tariff (Annual Fixed charges and Energy Charges) for 6X50+3X100 MW, NLC TPS I under CERC Tariff Regulations 2014 for the period 2014-19.
	8.	254/GT/2014	NLC	Petition of Tariff (Annual Fixed charges and Energy Charges ) for the period 2014-19 under CERC Tariff Regulations 2014 for NLC TPS Expansion 2X210 MW.
	9.	255/GT/2014	NLC	Approval of Tariff (Annual Fixed charges and Energy Charges) for the period 2014-19 under CERC Tariff Regulations 2014 for Circulating Fluidized Bed Combustion (CFBC) Technology based NLC Barsingsar TPS (2X125) MW.
	10.	256/GT/2014	NLC	Approval of Tariff (Annual Fixed charges and Energy Charges ) for the period 2014-19 under CERC Tariff Regulations 2014 for NLC TPS II Stage I (630MW) and Stage II (840MW).
	11.	472/GT/2014	NLC	Truing up of capital expenditure and tariff for the period 2009-14 under CERC Tariff Regulations 2009 for NLC TPS I (6x50+3X100) MW on account of actual additional capital expenditure incurred for the period from 01.04.2009 to 31.03.2014.
	12.	473/GT/2014	NLC	Petition for re-fixation of Tariff (Annual Fixed Charges and Energy Charges) for the period 2009-14 under CERC Tariff Regulations 2009 for NLC TPS Stage I (630 MW) and Stage II (840 MW) on account of additional capital expenditure incurred (truing up) for the period from 01.04.2009 to 31.03.2014.
	13.	474/GT/2014	NLC	Petition for truing up of capital expenditure and tariff thereof for the period 2009-14 under CERC Tariff Regulations 2009 for NLC TPS I Expansion (2X210 MW) on account of actual additional capital expenditure incurred for the period from 01.04.2009 to 31.03.2014.
	14.	228/GT/2013	NHPC	Petition for approval of generation tariff of Parbati HE Project Stage-III for the period 24.3.2014 to 31.3.2014.
	15.	238/GT/2014	NHPC	Petition for revision of tariff after truing up of the capital expenditure for the period 2009-14 and determination of tariff for Uri-HEP for the period 2014-19.

	16.	231/GT/2014	NHPC	Petition for revision of tariff for the period 2009-14 after truing up and determination of tariff for 2014-19 in respect of Dulhasti Power Station.
	17.	233/GT/2014	NHPC	Petition for revision of tariff for the period 2009-14 after truing up and determination of tariff for 2014-19 in respect of Chamera -II.
	18.	251/GT/2014	NHPC	Petition for revision of tariff for the period 2009-14 after truing up and determination of tariff for 2014-19 in respect of Sewa-II Power Station.
6.1.2016 Wednesday At 10 30 A.M. Miscellaneous petitions	1.	229/RC/2015	PGCIL	Petition under Section 79(1)(c) and 79(1)(k) read along with 79(1)(f) of the Electricity Act, 2003 read with Regulation 21 of the Central Electricity Regulatory Commission (Sharing of Transmission Charges & Losses in Inter State Transmission) Regulations, 2010 along with Regulation 111 (Inherent Powers) and Regulation 115 (Power To Remove Difficulties) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 read with Regulation 2(1)(j) and Regulation 6(1)(d) of the Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2012.
	2.	236/MP/2015	KTL	Petitioner may be allowed to recover transmission Charges from the date of completion of the first element of the transmission project and direct CTU as the nodal agency for the purpose of billing collection and disbursement of ISTS charges to pay to the transmission tariff associated with the first element from the date of commercial operation . To direct CTU /POSOCO that the revenue recovery is appropriately covered in the tariff computation is to be submitted to the Commission for approval.
7.1.2016 Thursday At 10 30 A.M. Miscellaneous petitions	1.	292/MP/2015	WSEDCL	Petition filed under Section 79(1)(F) of the Electricity Act, 2003, seeking recovery of excess amount vis-a-vis interest on working capital (On admission)
	2.	291/MP/2015	TCAPL	Petition for issuing order for exemption of loses to APSLDC for Simhadri Stage 1 under the provision of CERC of (inter-State transmission charges and losses) Regulations, 2010 (On admission)
	3.	308/MP/2015	NPRPL	Petition under Section 79 (1) (f) of the Electricity Act, 2003 read with Regulations 14 &15 of the CERC (Terms and Conditions for recognition and issuance of Renewable Energy Certificate for Renewable Energy Generation) Regulations, 2010. (On admission)
	4.	183/MP/2015	MEPL	Petition under Section 79 (1) (f) of the Electricity Act, 2003 for adjudication of disputes over an increase in tariff sought by the petitioner for its Power plant selling to AP and Telangana licensees.
	5.	226/MP/2015	TRNEPL	Petition under Section 79 (1) (c) and 79 (1) (k) of the Electricity Act,2003 seeking appropriate directions for operationalisation the LTA dated 14.9.2010 read with letter dated 27.12.2013
	6.	249/MP/2015	KSEBL	Petition for intervention of the Commission for non-grant of LTA from the start date sought for in the LTA application made in December, 2014 with firm PPAs executed under DBFOO bidding framework between generator and KSEB Limited.
	7.	229/RC/2015	PGCIL	Petition under Section 79(1)(c) and 79(1)(k) read along with 79(1)(f) of the Electricity Act, 2003 read with Regulation 21 of the Central Electricity Regulatory Commission (Sharing of Transmission Charges & Losses in Inter State Transmission) Regulations, 2010 along with Regulation 111 (Inherent Powers) and Regulation 115 (Power To Remove Difficulties) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 read with Regulation 2(1)(j) and Regulation 6(1)(d) of the Central Electricity Regulatory Commission

				(Payment of Fees) Regulations, 2012.
12.1.2016 Tuesday At 10.30 A.M. Generation tariff	1.	26/RP/2015	NTPC	Petition for review of tariff order dated 31.8.2015 in Petition No. 208/GT/2013 and 305/GT/2014.
	2.	261/GT/2014	SJVNL	Petition for approval of generation tariff of Naptha Jhakri Hydro Electric Power Station (6X250MW) for the period 1.4.2014 to 31.3.2019.
	3.	152/GT/2015	MPL	Petition for determination of Annual Revenue Requirement and generation Tariff for the Tariff period commencing from 1.4.2014 to 31.3.2019 of the 2 x525 MW Generation Unit of Maithon Power Plant.
	4.	206/GT/2015	DVC	True up petition for determination of tariff for Mejia Thermal Power Station unit No. 7 and 8 (2 x 500 MW) from the respective dates of their Commercial operation till 31.3.2014.
	5.	207/GT/2015	DVC	Petition for approval of tariff for Mejia Thermal Power Station Unit 7 and 8 (2x500= 1000 MW) for the tariff period 2014-19.
	6.	204/GT/2015	DVC	True up petition in respect of approval of tariff of Durgapur Steel TPS Unit 1 and 2 for the tariff Period 2012-2014 .
	7.	205/GT/2015	DVC	Approval of Tariff for the Period 2014-2019 in respect of Durgapur Steel TPS Unit 1 and 2
	8.	115/GT/2015	DVC	Petition for truing-up of capital expenditure for the period 2009-14 in respect of Mejia Thermal Power Station, Unit No.5 and 6.
	9.	24/RP/2015	PGCIL	Petition for review of order dated 7.10.2015 passed in petition No.12/TT/2013.
13.1.2016 Wednesday At 10.30 A.M. Transmission petitions	1.	557/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Combined Element-1 (i) 400KV D/C RAPP-Kankroli transmission line along with associated bays in Northern Region.
	2.	430/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for 220KV D/C Anta transmission System (DOCO 1989 to 1991) in NR.
	3.	432/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for Combined Assets of (a) 220 KV D/C Unchahar-kanpur transmission line-I with associated bays (DOCO 01.06.1999) (b) 220 KV D/C Unchahar-Kanpur transmission line-II with associated bays in NR.
	4.	395/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Special Protection Scheme for Rihand-Dadri HVDC Bio-pole and Gorakhpur-Muzzafarpur 400 KV line in Northern Region
	5.	02/TT/2015	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for 400/220KV ICT-II along with associated bays at 400/220KV Fatehabad sub-station under Northern Region System Strengthening Scheme-III.
	6.	538/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for 400KV Jeypore-Talcher Transmission System in ER
	7.	278/TT/2014	PGCIL	Approval for determination of (i) Truing up Transmission tariff for 2009-14 tariff block (ii) Transmission tariff for 2014-19 tariff block for combined assets i.e. Asset - I (132kV T/L S/C Nirjuli Dikrong T/L) and Asset - II (400 kV Ranganadi-Balipara T/L along with

				associated bays) for Transmission system associated with Ranganadi HEP
8.	276/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for associated transmission System of Kopil - Khandong (Additional transmission Gohpur - Itanagar) in North Eastern Region, for tariff block 2014 - 19.
9.	17/TT/2015	PGCIL		Approval for determination of Fees and Charges for the period 2014-19 block for Unified load Despatch & Communication Scheme (POWERGRID portion i.e Communication system portion and SLDC system retained by the petitioner after formation of POSOCO in North Eastern Region.
10.	389/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for combined Assets of 400KV D/C Ranchi-Sipat Transmission Line with associated bays at Ranchi and Sipat S/s and S/s and 40% FSC on 400KV Ranchi-Sipat Line at Ranchi S/s (Notional DOCO: 01.03.2009) under Kahalgaon-II Phase-II Transmission System in WR
11.	360/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for Special Energy Meters In NR.
12.	361/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for Combined assets of Northern Region System Strengthening Scheme in NR.
13.	561/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Combined assets of transmission system associated with Rihand Stage-II in Northern Region.
14.	428/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for combined assets of (i) 220 KV S/C Unchahar-Raibareilly transmission line along with associated bays at Raibareilly in NR.
15.	500/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for the Combined Asset A: i) 400 KV D/C Agra-Basi Transmission Line with associated bays , (ii) 3x105 MVA 400/220/33 KV ICT-III along with associated bays at Wagoora Sub-station in NR
16.	442/TT/2014	PGCIL		Approval for determination of truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 2nd 315 (3X105) MVA, 400/220 KV Transformer at Indravati (OHPC) Switchyard in ER.
17.	240/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for transmission system associated with Doyang HEP in North eastern region.
18.	380/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for transmission System associated with Kathalguri Gas Based Combined Cycle Project in North Eastern Region for the period from 01.04.2014 to 31.03.2019.
19.	247/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 132 KV S/c Ranganadi-Ziro (DOCO: 01.04.20004) in NR for tariff block 2014-19.
20.	552/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for assets under Sipat-I Transmission System in WR.

14.1.2016 Thursday At 10.30. A.M. Miscellaneous Petition	1.	112/MP/2015	GMRK	Petition for statutory framework governing procurement of power through competitive bidding and Article 10 of the Power Purchase Agreements dated 9.11.2011 executed between GMR Kamalanga Energy Limited and Bihar State Power Holding Company Limited for compensation due to Changes in law impacting revenues and costs during the operating period.
	2.	223/MP/2015	TPDDL	Petition regarding termination of PPA's due to high average power purchase cost of NTPC, NHPC and THDC plants, seeking surrender of power allocation from the stations.
	3.	182/MP/2015	TPDDL	Petition seeking termination of PPA for NTPC plants regulated by the Commission due to unexplained delay, uneconomic, unviable and imprudent PPA's
	4.	301/MP/2015	BSES Yamuna	Petition for adjudication of disputes and seeking analogous reliefs under Section 79 (1) (a), Section 79 (1) (f) of the Electricity Act,2003 and CERC (Regulation of Power Supply) Regulations, 2010
	5.	302/MP/2015	BSES Rajdhani	Petition for adjudication of disputes and seeking analogous reliefs under Section 79 (1) (a), Section 79 (1) (f) of the Electricity Act,2003 and CERC (Regulation of Power Supply) Regulations, 2010
	6.	175/RC/2015	PXIL	Petition for compliance of Regulations 7(2) and 24 of the CERC (Power Market) Regulations, 2010.
19.1.2016 Tuesday At 10.30.A.M. Misce. Petition	1.	303/MP/2015	Vedanta	Petition for relinquishment of Long term Open Access under the bulk Power Transmission Agreement dated 5.1.2011 under regulation 18 read with Regulation 32 of the CERC (Grant of Connectivity Long term Access and medium term Open Access in Inter-state Transmission and related matters) Regulations, 2009. <i>(On admission)</i> .
	2.	227/MP/2015	NLC	Petition seeking approval for revision of Lignite transfer price of NLC Barsingar Mines for the period 29.12.2011 to 31.3.2014 on account of truing up additional Capitalization, O&M, Income Tax and return on Equity along with Ministry of Coal guidelines on fixation of transfer price lignite.
	3.	279/RC/2015	PXIL	Petition for direction to SLDC to issue Exchange neutral No Objection Certificate/ Prior Standing Clearance in accordance with Regulation 8 (2) of the CERC (Open Access in inter -State Transmission) Regulations, 2008.
	4.	09/SM/2015	Suo-Moto	Petition for follow up action on the recommendations of CAC Sub-Committee on Congestion in Transmission.
	5.	08/MP/2014	EMCO	Petition for evolving a mechanism for grant of an appropriate adjustment/compensation to offset financial/commercial impact of change in law during Construction and Operating period.
	6.	235/MP/2015	APL	Petition under Section 79 of the Electricity Act, 2003 read with Article 13 of the PPA dated 2.2.2007 and 6.2.2007 executed between Adani Power Limited with Gujarat Urja Vikas Nigam Limited and PPA dated 7.8.2008 executed by Adani Power Limited with Uttar Haryana Bijli Vitran Nigam Limited / Dakshin Haryana Bijli Vitran Nigam Limited.
	7.	284/ADP/2015	CWRTL	Petition under section 63 of E. Act, 2003 for adoption of Transmission Charges with respect of the Transmission System being established by Chhattisgarh-WR Transmission Limited
	8.	288/TL/2015	CWRTL	Application under section 14 of the E. Act, 2003 read with CERC (Procedure, Terms and Conditions for Grant of Transmission Licence and other related matters) Regulation, 2009 with respect to Grant of Transmission Licence to Chhattisgarh - WR Transmission Limited.
	9.	285/ADP/2015	RRWTL	Application under Section 63 of Act, 2003 for adoption of Transmission Charges with respect of the Transmission System being established by Raipur-Rajnandgaon-Warora Transmission

				Limited for which transmission charges are determined through transparent process of bidding in accordance with the guidelines issued by the Central Government.
	10.	287/TL/2015	RRWTL	Application under Section 14 of the E. Act, 2003 read with CERC (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulation, 2009 with respect to Grant of Transmission License to Raipur-Rajnandgaon-Warora Transmission Limited.
	11.	286/ADP/2015	STL	Application under Section 63 of Electricity Act, 2003 for Adoption of Transmission Charges with respect of the Transmission System being established by the Sipat Transmission Limited for which transmission charges are determined through transparent process of bidding in accordance with the guidelines issued by the Central Government.
	12.	289/TL/2015	STL	Petition under Section 14 of the Electricity Act, 2003 read with CERC (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2009 with respect to Grant of Transmission License to Sipat Transmission Limited.
	13.	226/MP/2015	TRNEPL	Petition under Section 79 (1) (c) and 79 (1) (k) of the Electricity Act,2003 seeking appropriate directions for operationalisation the LTA dated 14.9.2010 read with letter dated 27.12.2013.
	14.	202/TDL/2015	PCIPL	Application for Inter-State trading License (Cat-IV).
20.1.2016 Wednesday At 10.30 A.M. Transmission petitions	1.	480/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for Nellore-Gooty 400 KV D/C (quad) line with associated bay extension at Nellore and Gooty Sub-station under Transmission System associated with SRSS XVIII-A (Formerly KUMPP Part A) (DOCO 01.04.2013).
	2.	417/TT/2014	PGCIL	Approval for determination of truing up transmission tariff for 2009-14 tariff block and transmission tariff for 2014-19 tariff block for (A) LILO of 400 KV Simhapuri and Meenakshi-Nellore D/C Quad line (B) associated bays and common systems at Nellore Pooling station for ISGS projects in Krishnapatham area of Andhra Pradesh in Southern Region (DOCO 01.04.2013)
	3.	147/TT/2015	PGCIL	Petition for revision of transmission tariff for 2009-14 tariff block and determination of transmission tariff for 2014-19 tariff block for LILO of existing Bangalore-Salem 400KV S/C Line at Hosur under System Strengthening- XVIII in Southern Regional Grid.
	4.	217/TT/2015	PGCIL	Petition for Truing up transmission tariff for 2009-2014 tariff block and (ii) Transmission tariff for 2014-2019 tariff block for 3-Phase Bus Reactor at 400Kv Bongaigaon sub-station under Transmission system associated with North East. Northern Western Interconnector-I and Transmission system of Kameng HEP in NER
	5.	391/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for 315 MVA, 400/220KV ICT II at Misa Sub Station alongwith associated bays (DOCO: 01.07.2012) under North East- Northern/ Western Interconnected-I and Transmission system of Kameng HEP in North Eastern Region for the period from 01.04. 2014 to 31.03.2019.
	6.	131/TT/2015	PGCIL	Petition for revision of transmission tariff for 2009-14 tariff block and determination of transmission tariff for 2014-19 tariff block for 1X80MVAR, 420KV, 3-Phase Bus Reactor at 400KV Balipara Sub-station along with associated bay under Traansmission System associated with North East/ northern Western interconnector-I and transmission system of Kameng HEP in North Eastern Region.
	7.	70/TT/2015	PGCIL	Petition for approval for determination of transmission tariff under Common Scheme for 765 KV Pooling Station and Network

				for NR Import by NR from ER and Common Scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Northern Region & Eastern Region.
8.	546/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for Asset-I: LILO of 400KV Rishikesh-Muzaffarnagar transmission line at Roorkee alongwith associated bays at Roorkee Sub-station (DOCO 01.04.2009), Asset-II: 315 MVA 400/220 KV ICT-I along with associated bays at Roorkee Sub-station (DOCO01.04.2009) and Asset-III: 315 MVA 400/220 KV ICT_II along with associated bays at Roorkee Substation (DOCO 01.04.2010) associated with System Strengthening Scheme in Roorkee in NR.
9.	544/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for Asset-I: 400 KV D/C Gorakhpur-Lucknow transmission line along with its associated bays DOCO 01.11.2010) & Asset0II: 30% FSC on 400KV d/C Gorakpur-Lucknow Transmision line at Lucknow along with bays (DOCO: 01.04.2011) under Northern Region System Strengthening Scheme-X.
10.	1/TT/2015	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Transmission System associated with SEWA-II HEP (Combined elements) in Northern Region.
11.	490/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Asset-I: 315 MVA ICT_III at Ludhiana S/s associated with Northern Region System Strengthening Scheme-VII & Asset-2:-4th 400/220KV, 315x04 MVA ICT at Wagoora S/s associated with Northern region System Strengthening Scheme-VII under Northern Region System Strengthening Scheme-VII.
12.	05/TT/2015	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Transmission Assets under Northern Region System Strengthening Scheme-XXIII.
13.	554/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for(i) 400 KV, 125 MVAR Bus Reactor with associated bays at Abdullapur & (ii) 400 KV D/C Abdullapur-Sonepat T/L along with 400 KV associated bays at Abdullapur and Sonepat Sub-station under System Strengthening in Northern Region Grid for Karcham Wangtoo HEP in Northern Region-II.
14.	549/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for Transmission Assets under System Strengthening -VII in SR Grid in Southern Region
15.	529/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for the combined Assets of i) 160MVA, 220/132KV, 3-Phase Auto Transformer at Kopili (DOCO-01.02.2010), ii) 132 KV S/C Kopili-Khandong Transmission Line along with associated bays (DOCO-01.11.2010), iii) 100MVA, 220/132KV, 3-Phase Auto Transformer and associated bays at Dimapur Sub-Station
16.	553/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Transmission Assets under Pallatana GBPP and Bonaigaon TPS Project in North Eastern Region
17.	100/TT/2015	PGCIL		Petition for determination of (i) truing up transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block, for combined assets of transmission system associated with North West Corridor Strengthening Scheme (Effective DOCO 01.05.2009) in both Western and Northern region consisting of: Asset:I 765KV Gwalior-Agra Transmission Line Circuit-II along with 400KV bays at Agra Gwalior Sub-Stations (DOCO

				01.04.2009)
18.	101/TT/2015	PGCIL	Approval of Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Combined assets for Transmission System associated with NRSS-V in NR consisting of Asset-I: LILO of 400 KV Hissar- Bassi transmission line at Bhiwadi along with associated bays (DOCO 01.04.2009), Asset-II: 400 KV D/C Agra- Bhiwadi transmission line along with associated bays (DOCO 01.09.2009), Asset-III: 400 KV D/C Bhiwadi-Moga transmission line along with associated bays at Moga & Bhiwadi.	
19.	14/TT/2015	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Combined Assets associated with Northern Region System Strengthening Scheme -VII (NRSS-VIII) (Effective DOCO 010.11.2009) in NR consisting of 05 nos of Assets.	
20.	03/TT/2015	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Transmission System associated with Koldam Hydro-Electric Project in NR.	
21.	10/TT/2015	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Transmission Assets under Northern Region System Strengthening Scheme-VI in NR.	
22.	15/TT/2015	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Northern Region System Strengthening Scheme-IX (NRSS-IX).	
23.	495/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for 400 KV Meerut-Kaithal TL along with associated Bays under Northern Region System Strengthening scheme-XI.	
24.	13/TT/2015	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Transmission System associated with Enhancement of Transmission Capacity of East-West Corridor (Combined Assets) of Northern Region (Notional DOCO: 01.07.2010)	
25.	431/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for 400 KV S/C Kankroli-jodhpur transmission Line along with associated bays (DOCO 01.08.2010) under System Strengthening Scheme in South- Western part of Northern Grid (Part-B).	
26.	272/TT/2015	PGCIL	Petition for approval of Transmission Tariff of (a) 315 MVA 400/220 kV ICT associated bays and 3 Nos. 220kV line bays at Saharanpur s/s ICT-II associated bays and at Saharanpur s/s Reactor-I at Saharanpur S/S (d) 50 MVA,400 kV bus Reactor-II at Saharanpur s/s under Northern Regional Transmission strengthening Scheme in NR	
27.	278/TT/2015	PGCIL	Petition for approval of transmission tariff for Assets (11 Nos) under Eastern Region Strengthening Scheme -III (ERSS-III) in Easter Region.	
28.	253/TT/2015	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for Asset-I: Lilo of both circuits of 400 KDV Kaithal 400 KD TL and Associated bay sat Bagppat ( Anticipated DOCO 25.12.2015, Asset-II 125 MVAR Bus Reactor at Bagpat GIS Anticipated DOCO 31.12.2015 Asset-II: 500 MVA at Bagpat along with 220 KV line bays anticipated DOCO 31.12.2015 Asset-IV at Bagpat along with 4 nos 220 KV lines bays anticipated DOCO 31.12.2015 under Northern Region System Strengthening Scheme -XIX in NR	



21.1.2016 Thursday At 10.30.A.M. Miscellaneous Petitions	1.	64/TT/2015 along with I.A. No. 23/2015	PGCIL	Petition for determination of transmission tariff from anticipated COD to 31.3.2019 for Essar Gujrat TPS-Bachau 400 kV D/C (triple) line and extension of Bachau Sub-Station.
	2.	24/MP/2014	APL	Petition under section 79 of the Electricity Act , 2003 to evolve a mechanism/adjust tariff on account of subsequent events rendering petitioners power plant commercially unviable due to unprecedented, unforeseeable and uncontrollable events including enactment of new coal pricing regulation by Indonesian Government and depreciation of Indian Rupee vis-a-vis US Dollar and levy MAT as per amendment of section 115 JB of I.T. Act,1961.
	3.	156/MP/2014	APL	Petition under Section 79 of the Electricity Act, 2003 red with Article 13 of the PPA dated 7.8.2008 executed between Uttar Haryana Bijli Vitran Nigam Limited /Dakshin Haryana Bijli Vitran Nigam Limited and Adani Power Limited.
27.1.2016 Wednesday At 10.30 A.M. Transmission Tariff	1.	113/TT/2013	PGCIL	Petition for Transmission Tariff for 400 KV 1x63 MVAR Bus Reactor and other assets associated with Vindhyachal IV & Rihand III (1000MW) Generation Project in WR.
	2.	32/TT/2013	PGCIL	Petition for transmission tariff for Northern Regional Transmission Strengthening Scheme in NR for tariff block 2009-14 period.
	3.	37/TT/2013	PGCIL	Petition for transmission tariff for transmission assets (Group-4) associated with 765 KV system for Central part of Northern Grid part-II.
	4.	34/TT/2013	PGCIL	Petition for transmission tariff for D/C Kisenpur Wagoora T/L along with bays at New Wanpoh and other elements in NRSS-XVI.
	5.	362/TT/2014	PGCIL	Approval for determination of transmission tariff of A) 500 MVA 400/220 KV Spare Transformer for Northern Region at Neemrana under Augmentation of Transformers in Northern region part-A of Northern region, for tariff block 2009-14 period in NR.
	6.	281/TT/2013	PGCIL	Transmission Tariff from DOCO to 31.03.2014 Augmentation of Hosur S/S by 1X315 MVA 400/220 kV transformer and associated bays (Ant. DOCO : 01.02.2014) under System Strengthening - XIV in SR.
	7.	414/TT/2014	PGCIL	Approval for determination of (i) Truing up Transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block for LILO of Alamathy-Sriperumbudur 400 KV D/C line at North Chennai TPS switchyard under transmission system associated with Chennai NTPC-TNEB JV TPS (DOCO 01.08.2011.)
	8.	447/TT/2014	PGCIL	Approval for determination of truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Spare Converter Transformer for Vizag back to back HVDC terminal (DOCO: 01.01.2012) in SR.
	9.	551/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Transmission Assets under System Strengthening-XI in Southern Regional Grid in SR.
	10.	120/TT/2015	PGCIL	Petition for revision of transmission tariff for 2009-14 period & determination of transmission tariff for 2014-19 period for Thermal Powertech Corporation India Limited Switchyard to Nellore Pooling Station 400KV D/C (quad) Line along with associated bay extensions at Nellore pooling Station under Transmission System for connectivity of Thermal powertech Corporation India Limited.
	11.	28/TT/2015	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Northern Region System Strengthening Scheme-XII (NRSS-XII)  Approval for determination of transmission tariff of (1) truing up

12.	57/TT/2015	PGCIL	transmission tariff 2009-14 transmission tariff 2014-19 under Transmission System Associated with NRSS-XIII.
13.	528/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for 400 KV S/C Chamera II pooling Station Transmission Line, 400/220KV GIS Pooling Station at Rajera with 400/220KV 315 MVA ICT_I and ICT)II under Chamerall System and 400KV S/C Chamera II Pooling Station Transmission Line, 400/220 KV GIS Pooling Station at Rajera with 80 MVAR Bus Reactor at Pooling Point under Chamera II System.
14.	487/TT/2014	PGCIL	Petition for approval under sub-section (4) of Section 28 and Section-79(1)(d) of Electricity Act 2003 for determination of Fees and Charges for Fiber Optic Communication System in Lieu of existing Unified Load despatch & Communication (ULDC) Microwave Links (Part-II) in Southern Region for the period 2009-14 block.
15.	47/TT/2014	PGCIL	Petition for Transmission Tariff from DOCO to 31.03.2014 of Assets under Transmission system strengthening in Western part of WR for IPPS generation projects in Chhatisgarh (IPPD in WR)
16.	96/TT/2014	PGCIL	Petition for approval for determination of transmission Tariff from DOCO to 31.03.2014 for 240 MVAR, 765KV Line reactor for 765KV S/C Solapur-Pune TL charged as Bus reactor at Solapur SS under Transmission System associated with Krishnapatnam UMPP-Part-B in Western Region.
17.	108/TT/2013	PGCIL	Petition for transmission tariff for Bay extension at 765 KV Satna S/S along with Line Reactor in Sasan, Bus Reactor at GWALIOR S/S, Bus Reactor INDORE & and other assets.
18.	301/TT/2013	PGCIL	Transmission Tariff for 1) 400 KV 125 MVAR Bus Reactor at 765KV Indore S/S along with associated bays (DOCO:1.10.2013) 2) 400KV 125MVAR Bus Reactor-I and Bus Reactor-II at 765KV Gwalior S/S along with associated bays (DOCO: 1.10.2013) 3)765KV D/C Jabalpur Pooling Station-Bina Ckt-I with 240 MVAR Switchable Line reactors and associated bays.
19.	44/TT/2014	PGCIL	Transmission Tariff for 1) 3X80MVAR Line Reactor with associated bays at Gwalior SS (DOCO: 01.02.2014) used as Bus Reactor till commissioning of 765KV Bina-Gwalior Ckt-3, 2) 3X80MVAR Line Reactor with associated bays at Bina SS in western region.
20.	48/TT/2014	PGCIL	Transmission Tariff from DOCO to 31.03.2014 for (1) 400 KV 125 MVAR Bus Reactor-1 with associated bays at Jabalpur 765/400 KV PS (2) 400 KV 125 MVAR Bus Reactor-2 with associated bay at Jabalpur 765/400 KV PS (3) 765 KV 3*80 MVAR Bus Reactor-1 with associated bays at Jabalpur
21.	504/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Transmission Assets under System Strengthening-X in Southern Regional Grid in SR
22.	492/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Hassan- Mysore 400KV D/C Transmission Line and extension of 400/220KV Hassan & Mysore Substation (DOCO:01.07.2011) under System Strengthening-IX in SR
23.	511/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for 2nd Spare Converter Transformer at Kolar (DOCO: 01.06.2011 ) and Talcher (DOCO:01.10.2011) HVDC Terminal (One each at Kolar & Talcher) In Southern Region.

	24.	151/TT/2015	PGCIL	Petition for determination of truing up transmission tariff for 2009-14 tariff block and transmission tariff for 2014-19 tariff block and Transmission tariff for 2014-19 tariff block for Combined Assets of Transmission System associated with Koteshwar HEP in Northern Region consisting of Asset-I: 50% series compensation at Meerut (Extension) on Tehri Pooling point (Koteshwar)- Meerut 765 KV 2* S/C Lines (Charged at 400 KV), DOCO: 01.02.2012.
	25.	478/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for 80 MVAR Bus reactor at Kaithal Sub-station under Northern region system strengthening scheme-XIX of NR.
	26.	247/TT/2015	PGCIL	Petition for determination of transmission tariff from DOCO to 31.3.2019 for Asset-I 02 No. 220 kV Line bays at Moga under augmentation of transformers in NR.
	27.	255/TT/2015	PGCIL	Petition for determination of transmission tariff from COD to 31.3.2019 Asset I 1.50 Km, Optic Fiber under TSTRANSCO sector.
28.1.2016 Thursday At 11.00.A.M. Miscellaneous petition and Transmission tariff	1.	293/MP/2015	JVPL	Petition under Section 79(1) ( c) of the Electricity Act, 2003 read with Regulations 18 and 32 of the CERC(Grant of Connectivity, Long -term Access and Medium-term Open Access in inter-state transmission and related matters) Regulations, 2009 for keeping in abeyance the long term open access of 775.5 MW granted to Jaypee Nigrie Super Thermal Power Plant ( <i>On admission</i> )
	2.	98/MP/2015	JPVL	Petition under Section 79 (1) (c) of the Electricity Act,2003 read with Regulations 18 and 32 of the CERC (Grant of Connectivity long Term Access and Medium-term Open Access in inter-state Transmission and related matters) Regulations 2009 for relinquishment of long term of open access from 265.35 MW to 0 MW.
	3.	307/MP/2015	UPCL	Petition seeking clarification/modification of order dated 5.10.2015 in Petition No. 517/MP/2015.
	4.	306/MP/2015	PTC	Petition under Section 79 (1) (f) of the Electricity Act,2003 regarding disputes involving CTU, being the nodal agency for grant of long-term open access to the inter-state transmission system( <i>On admission</i> )
	5.	304/MP/2015	SSL	Petition under Section 9 and 79 (1) of the Electricity Act,2003 read with CERC (Open Access in Transmission) Regulations,2008 towards refusal of Open Access by DVC
	6.	09/SM/2014	Suo-Moto	Investigation of load crash in Northern Region on 30.5.2014
	7.	10/SM/2015	Suo-Moto	Investigation of line outage due to tower collapse in Northern region during April 2015 to June,2015 (1st quarter of 2015-16).
	8.	213/TT/2015	NETCL	Determination of Transmission Tariff with effect from Commercial Operation dated of Assets viz 01-09-2012 to 22-02-2015 under the applicable Provisions of the CERC(Terms and Conditions of Tariff) Regulations 2014-2019 Asset-I Palantan-Silchar Twin Moose Conductor Transmission line. Asset-II Silchar-Byrnihat Assesst-III Byrnihat-Bongaigaon Asset-IV Silchar-Azara Asset-V Azar-Bongaigaon
	9.	233/TT/2015	NETCL	Truing up Petition for the period 2009-2014 for determination of transmission tariff for Asset-I Palatana-Silchar from DOCO - 1.9.2012 and Asset-II Silchar-Byrnihat from DOCO 1.3.2013 under the provisions of CERC (Terms and Conditions of Tariff) Regulations, 2009-2014
	10.	189/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff

				block for 315 MVA, 440/220 KV ICT-IV at Ballabgarh Sub-Station with associated bay equipments in NR.
11.	479/TT/2014	PGCIL		Approval of transmission tariff of Tanakpur transmission System (DOCO 05.03.1992) in Northern region for tariff block 2014-19 period in NR.
12.	168/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Stage-I of 400 KV Thyristor controlled series compensation project (FACT Device) on Kanpur-Ballabgarh 400 KV S/C line at Ballabgarh in NR.
13.	170/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 132 KV S/C Mau-Balia Transmission System in NR.
14.	181/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for ASSET-I: Combined Stage-I assets consisting of a) 220 KV Allahabad- rewa Road D/C Transmission line CKt-I b) 220KV Allahabad- rewa Road D/C transmission line Ckt-II C0 LILO of 220 KV Modipuram- nara Transmission line d) LILO of 220KV Modipuram-Simbholi transmission line and e) 220KV Allahabad-Phupur S/C transmission line with Notional DOCO: 01.06.2014 and ASSET-II: Stage-II asset consisting of f) 220KV S/C Meerut-Shatabdinagar transmission line (DOCO: 01.01.2006) under Transmission system associated with 220KV System Strengthening Scheme in UP, in NR.
15.	494/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Combined Asset (i) 220 KV D/C Faridabad-Samaypur transmission line with associated bays; and (ii) 220 KV D/C Faridabad-Palla transmission line with associated bays under Transmission System associated with Faridabad gas based Combined Cycle Power Project in Northern region.
16.	543/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 fo 400KV S/C Singrauli-Vindhyachal Transmission Link along with (2X250MW) HVDV Back to Back at Vindhyachal between NR and WR (DOCO 06.06.1989)
17.	148/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Salal-II Transmission System associated with NR.
18.	25/TT/2015	PGCIL		Petition for determination of Trued up Fees and Charges for 2009-14 and Fees and Charges for the period 2014-19 block for Salal-I Transmission System associated with Northern Region.
19.	196/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Chamera Stage-I transmission System in Northern Region.
20.	147/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 400 KV S/C Chamera-I Kishenpur Transmission System in NR.
21.	190/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for transmission system associated with Uri hydroelectric

				project (4*120MW) in Northern Region.
	22.	149/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for ICTs at Kishenpur under Dulhasti Transmission System in NR.
	23.	195/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Series capacitors on circuit I and II of 220 KV D/C Kishenpur-Pampore transmission line at Kishenpur sub-station in Northern region.
	24.	150/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for LILO of 400 KV S/C Chamera-I Kishenpur transmission line at Chamera II under transmission system associated with Chamera HEP Stage-II Transmission System in NR.
	25.	91/TT/2012	PGCIL	Petition for determination of transmission tariff from DOCO to 31.3.2014 for Combined Assets for transmission system associated with Parbati-II HEP in NR for the tariff block 2009-14.
	26.	64/TT/2015 Along with I.A.No.23/2015	PGCIL	Petition for determination of transmission tariff from anticipated COD to 31.3.2019 for Essar Gujrat TPS-Bachau 400 kV D/C (triple) line and extension of Bachau Sub-Station.

Sd /-  
(T. D. PANT)  
Deputy Chief (Legal)  
22.1.2016